

Ever since the Janata Dal Government came to power people in the entire country are in distress. The people of Kashmir are extremely worried on account of their wrong policies. They have brought the country on the verge of war.

MR. SPEAKER: Sharmaji, That's all, please take your seat. I have called Upendraji.

SHRI DHARAM PAL SHARMA: The situation that was created there on the 28th of May is very dangerous (*Interruptions*) Attempts to kill many important persons were made, a C.I.D. officer was kidnapped (*Interruptions*) The people of Kashmir have lost fourth in them. They have no answer, they cannot speak. Fifty M.Ps from their own party have started a campaign for removal of the Home Minister. They have tailed on all the fronts and the situation of Kashmir has deteriorated on account of their wrong policies. (*Interruptions*)

18.11 hrs.

VALEDICTORY REFERENCES

[*English*]

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Mr. Speaker, Sir, before I thank the hon. Members and other at the end of the Session, I would like to apologise to the Members concerned for not taking up the three items listed for today in spite of our best efforts to take them up. But, we will definitely keep these points in view and I will communicate whatever the hon. Members have said to the Ministers concerned. The Minister will write to them.

Sir, we have come to the end of a very long Session. We had 53 sittings and it is more than last year. We had transacted very momentous business in this Session, includ-

ing passing the Budget and many Constitution (Amendment) Bills. We discussed the demands of as many as nine Ministries, three times more what we had done last year. We have passed a very important Bill relating to the neo-Buddhists.

SHRISONTOSH MOHANDEV (Tripura West): It is only because of the 'constructive cooperation' given by the Opposition.

SHRI P. UPENDRA: We have been running the House on the basis of a consensus, as we are running the Government also on the basis of a consensus. I must thank the Leader of the Opposition and all the leaders of various parties and the whips for their excellent cooperation.

Sir, I sincerely thank you for ably conducting the proceedings of the House. You have been very liberal in allowing a large number of discussions under rule 193, 184 and Calling Attention Motions. The most remarkable thing which you have done is the regulation of the 'Zero Hour', though we are spending much more time on it. But, it is regulated now. You are ably assisted by the Deputy Speaker Shri Shivraj Patil. While you have been very liberal in allowing miscellaneous items, you have been very helpful to us in passing the Bills. We have been sitting for long hours, skipping the Lunch hour also. So, I apologise for the inconvenience the Members have been put to. One more remarkable thing is, we had conducted the Session without a dinner and without spending public money. For that I am very grateful to the Members. Members have voluntarily refused dinner. Occasionally, we had some very heated debates also. That is a part of the parliamentary democracy. We had been in the Opposition. So, we know what the Opposition has to do and sometimes without their conscientious willingness also they have to do it. We do understand that. Sometimes we have broken our agreements and sometimes we have reached agreements. But any-how we ended the business on a very amicable note, with a very few occasional disturbances. They will also admit that they cannot excel us in that game.

[Sh. P. Upendra]

I once again thank all the Members on all sides and if any fault was there on my part or on the part of my Ministry, I apologise to the Members. Sometimes we also lost our temper because of the pressure of business we were eager to get the business finished.

I should also thank the Secretary-General for his assistance in conducting the House. I do not know whether you have extended his services but today is supposed to be his last working day. I do not know what you have decided about it. But if he is retiring today, we must particularly thank him for his cooperation.

MR. SPEAKER: He is not retiring. His services have been extended.

SHRI P. UPENDRA: Then, he should be congratulated. I should also thank the officers of the Lok Sabha Secretariat, the staff, the Reporters, the Press and all those connected with the conduct of the House.

I hope we will meet in the next Session sometime early August for transacting much more important business—Bills—including those which has been postponed today.

Sir, I forgot to thank the members of the panel of Chairmen. Now I thank them also.

SHRI VASANT SATHE (Wardha): May I respond now—now that the whole Budget Session is over—in a spirit of bonhomie?

First I would like to thank you for guiding us during this long Session. You have introduced this whole good new scheme in Zero Hour which has really taken away the heat of the Zero Hour and allowed Members to make the points on which they are very much concerned. It is a very good innovation you have introduced. We want to thank you.

I also want to thank the hon. Deputy-Speaker for ably conducting and guiding the whole House and also all the members of the Panel of Chairmen.

AN HON. MEMBER: The Press.

SHRI VASANT SATHE: The Press will come later; last but not the least.

I will personally thank Shri P. Upendra...

MR. SPEAKER: He had a very tough time.

SHRI VASANT SATHE: I thank Mr. Upendra because this was the first time as the Minister of Parliamentary Affairs, he was performing a very difficult and onerous task. Coming from the Leader of the Opposition in the Rajya Sabha to this role of trying to manage both the Houses of Parliament together and to be as the Minister for Parliamentary Affairs, it is a very difficult role to play. Now he is assisted by his able assistants. But he has performed his role with a smile, sometimes getting dejected, sometimes getting frustrated. But I must say he has proved a very good pupil of his great actor-leader. Sir, you know, he acted three roles in one film, very difficult roles, at the same time. The roles are Duryodana, Karna and Krishna. Mr. Upendra also had to act practically similar roles here—in Rajya Sabha, Lok Sabha, Business Advisory Committee and as Information and Broadcasting Minister. How many difficult roles he had to play! I must congratulate you, Mr. Upendra.

I want to congratulate the Secretary-General on his extension of services. I thank the entire staff of the Secretariat who have assisted and helped us, including the new Members. I would like to thank the press and Doordarshan and the media also for really covering the proceedings of this House and which has again encouraged us next day to take up certain very important issues.

But most important, many of our friends have been new here and, therefore, I must say the way they have shown their grasp, their capacity, even the new Members, to pick up the proceedings and the procedure in this House is commendable and I would

like to congratulate all our young and new Members who have joined us in this House. (*Interruptions*)

After all, Parliament is not Mahabharat. This is not a fight. Here there is comraderie. Whatever heat may be there, whatever anger may there, ultimately we all have one common objective, to serve the people of this country and, therefore, we know our limitations. I am sure every party here also knows their limitations. With all our limitations, this experience of the longest first Session of this Government, I am sure, will help us in future Session which, I hope, will not be far off. The monsoon Session normally is in July I sincerely hope that we will have it in July-August before 15th August. Normally on 15th August, we are here to attend the Red Fort. So, I look forward to the new Session under your guidance.

AN HON. MEMBER: Is the hoisting of the flag going to be done by the Prime Minister or by somebody else?

SHRI VASANT SATHE: Whosoever it may be, it does not matter to us. On their side, we wish luck to all their leaders; whosoever is there at the time, the lucky man, to hoist the flag it is for them to decide. Much will depend also upon the support of the BJP and on Shri Advani's pleasure, who should be there.

But we have had a good session. I sincerely wish Shri Upendraji should have given dinner to all of us at least tonight in celebrating this Session so that we can part again with a spirit of comraderie.

Once again congratulations to all for the excellent spirit that we have shown.

Thank you very much.

MR. SPEAKER: Hon. Members, the Second Session of the current Lok Sabha comes to a close today. Before I adjourn the House, I would like to take this opportunity to thank Hon. Members for the kind cooperation extended by them to me and my col-

leagues—the Deputy Speaker and Members of the Panel of Chairmen—in conducting the proceedings of the House smoothly. Commencing on 12th March 1990, this has been a long and busy session. The House has held 53 sittings lasting over 386 hours.

My colleague Shri Shivraj V. Patil was elected to the office of the Deputy Speaker unanimously by the House on 19 March 1990. In this short period, he has already made his mark as a distinguished pressing officer for the case with which he has handled difficult situations.

As usual, the Session began with the discussion on the Motion of Thanks on the Presidents' Address which was spread over 3 days. Being a budget session, most of the time of the House was devoted to transaction of financial business. The general discussion on the Railway Budget which was presented on 14 March 1990 lasted for 4 days. The general discussion on the General Budget which was presented on 19 March 1990, continued for 3 days. Demands in respect of 9 Ministries/Departments came up for detailed discussion in the House. Demands for grants of as many as 29 Ministries/Departments had to be guillotined. Besides, the Supplementary Demands for Grants in respect of both Railways and the General Budget were discussed and passed by the House. As Punjab is under the President's Rule, Demands for Grants on Account in respect of Budget of the State for the year 1990-91 and Supplementary Demands for Grants for 1989-90 were also discussed and voted.

As many as 229 Questions were orally answered on the floor of the House. In addition, 4 Short Notice Questions were answered. 7 Half-an-Hour discussions were also held. 17 Bills, including three Constitution Amendment Bills, were passed during the current Session. Some of the important Bills were the Constitution (Sixty-fifth, Sixty-sixth and Sixty-eighth Amendment) Bills; the Code of Criminal Procedure (Amendment) Bills, 1990; the Finance Bill, 1990; the Gold (Control) Repeal Bill, 1990 and the Constitu-

tion (Scheduled Castes) Order (Amendment) Bill, 1990.

Private Members evinced a good deal of interest in sponsoring Bills on a variety of subjects. As many as 62 Bills were introduced during the session of which three were discussed. The Bill by Shri Amar Roypradhan which sought to provide for 'Right to employment' to all citizens evoked good deal of interest.

A Resolution regarding need for Poll Reforms moved by Shri L.K. Advani was adopted by the House without any dissenting voice after a prolonged discussion lasting over 9-1/2 hours spread over four Private Members' days. As many as 51 Members took part in the discussion.

Discussions were held on two Adjournment Motions on matters of urgent public importance, viz. increasing terrorist activities in Punjab and threat to democracy as a result of political murders and criminalisation of politics. Both were negatived.

14 Short Duration Discussions on matters of public importance such as communal situation in the country; accident to the Indian Airlines Airbus A-320; rise in prices; fire incidents in Delhi, etc., were held and discussion on two subjects, viz. activities of LTTE in Tamil Nadu and assassination of Maulvi Mohammad Farooq Mirwaiz of Kashmir remained inconclusive.

Discussions were also held regarding situation in J&K and disapproval of the conduct of Governor of Nagaland. The latter remained inconclusive

16 important matters were raised through Calling Attention such as situation in Kashmir; Narmada Dam Project; alleged foreign exchange violation by Express Group of Companies; bomb blasts in Delhi situation in Fiji etc. Besides, five Government/Statutory Resolutions were discussed in House.

On 14th March, 1990, a resolution was adopted by the House unanimously welcoming the release of the great freedom fighter Nelson Mandela after 27 years in incarnation in South African prisons.

On 21st March, 1990, the whole House greeted the people of Namibia on attainment of Independence from colonial rule.

On 25th May, 1990 the House paid homage on the passing away of a distinguished predecessor of mine, Shri K.S. Hedge, who presided over this House from July 1977 to January, 1980.

We have had the privilege of welcoming ten new Members including two nominated Members who took oath/affirmation and joined us as Members of this House.

Once again I thank all the Members, party and group leaders for their unstinted cooperation in conducting the proceedings of the House in a dignified manner.

I wish all the Members the very best till we meet again. Now the House stands adjourned *sine die*.

18.29 hrs.

The Lok Sabha then adjourned sine die